

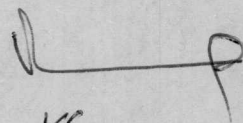
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30.11.2000 Hon. Mr. Justice R.R.K. Trivedi, VC
Hon. Mr. S. Dayal, A.M.

Heard Sri V.K. Srivastava's
Counsel for the applicant and Sri Amit
Shalekar learned Counsel for the
respondents. Learned Counsel for the
the applicant has submitted that this
application has become infructuous and
it may be dismissed as infructuous.
The application is accordingly dismissed
as infructuous. No order as to costs.


A.M.


VC

lw/